

Statement of Immovable Property On First Appointment/For The Year : 2012

Name of Officer (In Full Name) and Service to Which the Officer belongs Smt. HEERMANSHU JAIN. LOWER JUDICIAL SERVICE

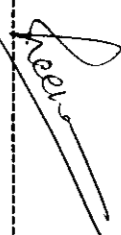
Present Post Held SECOND CIVIL JUDGE CLASS - I.

Present Pay 8570 - Rs. 39530 Date of next increment 23-4-13.

Name of District Sub Division, Taluka and village in which property is situated	Name and details of property		Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage inheritance, gift of otherwise with date of acquisition and name with details of persons from whom	Annual income from the property
	Housing and other Building	Land				
1	2	3	4	5	6	7
Nil	Nil	Nil	Nil	Nil	Nil	Nil

- Inapplicable case to be struck out.
- In case where it is not possible to assess the value accurately the approximate value in relation to present condition, may be indicated.
- Include short term lease also.

Note: The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of the Chhattisgarh Civil Service (conduct) rule 1965, on first appointment and thereafter at the interval of every 12 months giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.

Signature 
Date 5-01 Year 13

Proforma For Declaration Of Assets
(As On 31.03.2012)

Name of officer (in full) Smt. Heemanshu Jain

Date of Birth : 27-10-1975

Present Post held Second Civil Judge Class- I , District & Civil Court, Raigarh (C.G.)

Immovable Property				
Name of District , sub Division Taluka and village in which property is situated	Name & details of property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage inheritance, gift of otherwise with details of persons from whomacquired
	Housing and other building	Land		
1	2	3	4	5
कुछ नहीं।	कुछ नहीं।	कुछ नहीं।	कुछ नहीं।	कुछ नहीं।
Movable property (Valued Above 25,000/- of Rs.)				
Name of Articles				
वेगन-आर कार एल एक्स आई मॉडल सन् 2006 — कीमत लगभग 3,72,000 रुपये				
jewellery (Lump Sum)				
jewellery (Wroth Rs.)				
1. सोना लगभग 345 ग्राम — लगभग 9,50,000 रुपये				
2. चांदी लगभग 1250 ग्राम — लगभग 75,000 रुपये				

Heema
सहायक न्यायाधीश
जिला-रायगढ़ (छ.ग.)

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
1. जिंदल विजय नगर स्टील लिमिटेड		04 - प्रथम स्वामी हिमांशु जैन	
2. एच डी एफ सी बैंक		300 -----	
3. बैंक ऑफ इंडिया		100 -----	
4. नागार्जुन फर्टीलाइजर्स		200 -----	
5. एच पी सी एल		300 -----	
6. आई एफ सी एल		100 प्रथम स्वामी डॉ० एन० सी० जैन (पिता) द्वितीय स्वामी हिमांशु जैन	
7. शाजापुर नागरिक सहकारी बैंक		100 प्रथम स्वामी हिमांशु जैन	

Life Insurance Policy & others	
Name of Issuing Company 1	Amount 2
1. एल आई सी-बीमा बचत	21654 (एकल प्रिमियम)
2. एल आई सी-मनी बैक	19561 (नियमित पॉलिशी की प्रिमियम राशि)
3. एल आई सी-जीवन सुरभि	8785 (नियमित पॉलिशी की प्रिमियम राशि)
4. एल आई सी-जीवन निश्चय	40,000 (एकल प्रिमियम)
5. एल आई सी-बीमा प्लस	20,000 (एकल प्रिमियम)

Mutual Fund (Unit Trust Of India)	
	Unit No.
1. लीडरशीप इक्वेलिटी फंड	2933.985
2. कॉन्ट्राफंड	1955.991
3. मास्टर शेयर	4118.616
4. ऑपरच्युनिटी फंड	543.100
5. इंफास्ट्रक्चर फंड	2035
6. इंफास्ट्रक्चर फंड	1255

Bank Deposit/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites			
1 श्रीमती हिमांशु जैन	भारतीय स्टेट बैंक	धमतरी	1,25,000 /-
2 श्रीमती हिमांशु जैन	भारतीय स्टेट बैंक	धमतरी	1,25,000 /-
3 हिन्दू अविभाजित परिवार (विवाह के उपरांत प्रारंभ) कर्ता श्री आलोक कुमार जैन	इंडियन बैंक	खंडवा	7,00,000 /-
2) Saving Bank A/CSA			
1 श्रीमती हिमांशु जैन	भारतीय स्टेट बैंक	धमतरी	15,000 (लगभग)
2 श्रीमती हिमांशु जैन	भारतीय स्टेट बैंक	रायगढ़	2,68,929 (लगभग)
3 हिन्दू अविभाजित परिवार (विवाह के उपरांत प्रारंभ) कर्ता श्री आलोक कुमार जैन	इंडियन बैंक	खंडवा	1007 (लगभग)
4 श्रीमती हिमांशु जैन	ओ बी सी	रायपुर	3000 (लगभग)
5 श्रीमती हिमांशु जैन	बैंक ऑफ इंडिया	खंडवा	19,852 (लगभग)
6 श्रीमती हिमांशु जैन	जिला सहकारी बैंक शाजापुर	शाजापुर	33,177 (लगभग)
3) PPF	पोस्ट आफिस	धमतरी	7,000 (लगभग)
4) GPF	कान्स्टीब्युटरी प्रॉविडेंट स्कीम	सेंट्रल रिकार्ड कीपिंग एजेंसी	4,49,283.15
5) NSS			
6) Others	इंफास्ट्रक्चर बॉड	आई डी एफ सी	20,000

1 In Case where is not possible to asses the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration is subjected to provisions of C.G. Civil Services (Conduct) Rules 1965

Signature & Date

Peera
10/1/13